

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

27. IA 574/2024 in C.P. (IB)/296(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.05.2024**

NAME OF THE PARTIES:- Anil Kashi Drolia
IN THE MATTER OF
Bank of Maharashtra
V/s
Mr. Aditya Vivek Kawade

**Section: Application under any other provisions- IBC Section 95(1)
of Insolvency and Bankruptcy Code, 2016**

ORDER

IA 574 of 2024:- Counsel, Manoj Kumar Mishra a/w Rahul Darji appeared for the RP/Applicant. This Application is filed by the RP for placing on record report u/s 99 of the IB Code, 2016 which is annexed with the present Application. The said report is taken on record, no order is called for. Accordingly, **IA 574 of 2024** is **allowed** and **disposed of**.

Though Counsel for the parties present through VC but has not marked their appearance in the chat box. Heard, Counsel for the parties for a considerable time and **Reserved for Orders**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)